

श्री छोटे सिंह यादव (कन्नौज) : गांव-तिखवा, जिला-फर्रुखाबाद, यू. पी. में जहरीली शराब पीने से सौ मरे अधिक लोग मारे गए हैं। मैंने इस संबंध में कार्य स्थगन प्रस्ताव दिया था।

(*व्यवधान*)

अध्यक्ष महोदय : कालिग प्रदेशन मोशन के रूप में, स्वीकार कर लिया है और सोमवार को डिस्कशन हो रहा है।

श्री छोटे सिंह यादव : बगैर शोर मचाए सुनवाई नहीं होती।

(*व्यवधान*)

अध्यक्ष महोदय : कम्युनिकेशन गेप नहीं रखना चाहिए।

Detailed Demands for Grants of Ministry of Home Affairs for 1984-85

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Home Affairs for 1984-85. [*Placed in Library. See No. LT-7978-84*]

Audit Report of Delhi Financial Corporation for the year ended 31st March, 1983 and Statement for delay in laying the Audit Report, Reports of Comptroller and Auditor General of India for 1982-83—Union Govt. (Posts and Telegraphs) and (Defence Services,) Union Govt. Appropriation Accounts (Posts and Telegraphs) for 1982-83 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : Sir on behalf of Shri S.M. Krishna.

I beg to lay on the Table :—

(1) A copy of Audit Report (Hindi and English versions) of the Comptroller and Auditor General of India on the

Accounts of Delhi Financial Corporation for the year ended 31st March, 1983, under sub-section 7 of section 37 of the State Financial Corporation Act, 1951.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [*Placed in Library. See No. LT-7979/84.*]

(3) A copy each of the following papers (Hindi and English versions) under articles 151 (1) of the Constitution :—

(i) Report of the Comptroller and Auditor General of India for year 1982-83—Union Government (Post and Telegraphs).

[*Placed in Library. See No. LT-7980/84.*]

(ii) Report of the Comptroller and Auditor General of India for the year 1982-83—Union Government (Defence Services). [*Placed in Library. See No. LT-7981/84.*]

(4) A copy of the Union Government Appropriation Accounts (Posts and Telegraphs) for the year 1982-83 (Hindi and English version). [*Placed in Library. See No. LT-7982/84.*]

(5) A copy of the Appropriation Accounts of the Defence Services for the year 1982-83 (Hindi and English versions). [*Placed in Library. See No. LT-7983/84.*]

Notifications under Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

I beg to lay on the Table :—

(1) A copy of the Nationalised Banks (Management and Miscellaneous Provisions) (Amendment) Scheme, 1984 (Hindi and English versions) published in Notification No. S. O. 144(E) in

in Gazette of India dated the 1st March, 1984 under sub-section (5) of section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970.

(2) A copy of the Nationalised Banks (Management and Miscellaneous Provisions (Amendment) Scheme, 1984 (Hindi and English versions) published in Notification No. S. O. 145 (E) in Gazette of India dated the 1st March, 1984 under sub-section (5) of the section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970.

[Placed in Library. See No. LT-7984/84].

Annual Report of Textiles Committee, Bombay for 1982-83 and Statement of delay in laying the Annual Report, Review the Working of, Annual Report and Annual Accounts of Shellac Export Promotion Council, Calcutta for 1980-81 and Statement for delay in laying the papers etc.

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI
P. A. SANGMA) :

I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Bombay, for the year 1982-83 along with Audited Accounts.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-7905/84]

(3) (i) A copy of the Annual Accounts (Hindi and English versions) of the Shellac Export Promotion Council, Calcutta, for the year 1980-81.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac Export Promotion Council, Calcutta, for the year 1980-1981

together with Auditt Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Shellac Export Promotion Council, Calcutta, for the year 1980-81.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(5) (i) A copy of the Annual Accounts (Hindi and English versions) of the Shellac Export Promotion Council, Calcutta, for the year 1981-82.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac Export Promotion Council, Calcutta, for the year 1981-82 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Shellac Export Promotion Council, Calcutta, for the year 1981-82.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT-7986/84.]

12.09 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY—GENERAL : Sir I have to report the following messages received from the Secretary-General of Rajya Sabha :—

(i) 'I am directed to inform the Lok Sabha that the Rajya